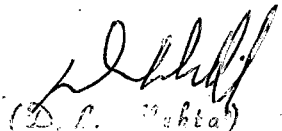


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C. A. T. Bench, JAIPUR

Date of Order	Orders
15.11.93 Dasti notices served regarding dependents. 2 16.11.93.	None present on behalf of the parties The O.A. is dismissed in default - on account of non-prosecution on the part of the applicant.  (D. C. Mehta) Vice Chairman Copy sent to app's cop & up. Cl (M. Bhui) on 19.11.93 2414 19.11.93 4

Received 19-11-93